

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH : COURT NO - 3

Excise Appeal No.12461 of 2018

(Arising out of OIO-VAD-EXCUS-001-COM-34-17-18 dated 22/03/2018 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-I)

Sharad Sharma

.....Appellant

C/O. Schaeffler India Ltd., (Formerly Known As Fag Bearings India Limited),
176, C.P. Patel Finance, J.C. Patel Estate, Bharat Baug, N.H. No. 8, Nr. Ranoli Crossing,
Dashrath, Vadodara -Gujarat

VERSUS

C.C.E. & S.T.-Vadodara-I

.....Respondent

1ST FLOOR...CENTRAL EXCISE BUILDING, Race Course Circle,
Vadodara, Gujarat -390007

APPEARANCE:

Shri. Prakash Shah, Advocate for the Appellant

Shri Jitesh Nagori, Commissioner (Authorized Representative) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 09.03.2022
DATE OF DECISION: 05.09.2022

The appeal is disposed of. For order, see order of Excise Appeal No 11671 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Geeta